GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4072 ANSWERED ON:19.02.2014 LTC ON LOW FARE PRIVATE AIRLINES Chitthan Shri N.S.V.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has any proposal to change the existing rule to allow Government employees to travel on low fare private airlines also while availing Leave Travel Concession (LTC);
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the said proposal is likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) No, Madam.
- (b) & (c) Do not arise.